

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RAJAN LASKAR): (a) Yes.

(b) and (c). Studies made in India and all over the world have shown a high relationship of ischaemic heart diseases with cigarette smoking. It has been established beyond doubt that cigarette smoking is a risk factor of heart attacks.

Although no clear relationship has been established for ischaemic heart disease and alcohol, alcohol is known to depress myocardial function and may precipitate cardiac arrhythmias, specially in subjects with pre-existing heart diseases.

The Indian Council of Medical Research is undertaking a multi-disciplinary hospital based study on stroke and ischaemic heart disease in young subjects at Bombay, Hyderabad, Madras, New Delhi and Vellore. In this study, smoking habits of bidi, cigarette, cigar, pipe, hookka, chelum among different age groups alongwith the age of starting frequency and duration is being studied. Preliminary results show that smoking is an important "risk factor" both in the 'stroke' and 'ischaemic heart disease' groups. The study is in progress.

Direct train between Jammu and Kanyakumari

6112. SHRI CHIRANJI LAL SHARMA: Will the Minister of RAILWAYS be pleased to state:

(a) is there any proposal to link Jammu and Kanyakumari by providing a direct railway train; and

(b) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) (a) and (b). The proposal to run the train between Jammu

Tawi and Kanyakumari has been examined but not found operationally feasible at present due to line capacity constraints and terminal facilities at Jammu Tawi and Kanyakumari. Besides, requisite resources by way of coaching stock and power is also not available at present.

Railway links in Haryana

6113. SHRI CHIRANJI LAL SHARMA: Will the Minister of RAILWAYS be pleased to lay a statement:

(a) the places in Haryana for which a demand for new railway links has been made by Haryana Government; and

(b) the steps taken or proposed to be taken to provide new railway lines in the places as demanded by Haryana Government?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Government of Haryana have requested for providing Broad Gauge rail links between Palwal-Sohna-Dharuhera-Rewari and Rewari-Jhajjar-Rohtak.

Due to paucity of funds it is not possible to take up these works in the Sixth Plan.

ट्रेन कंट्रोलर्स एसोसिएशन से जापन

6114. श्री रामावतार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आल इंडिया ट्रेन कंट्रोलर्स एसोसिएशन, पूर्वोत्तर रेल की क्षेत्रीय शाखा ने कोई जापन प्रस्तुत किया है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है ; और

(ग) सरकार द्वारा उस पर क्या कार्यवाही की गई है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) : (क) जी, हां ।

(ख) मुख्य मांगों का सम्बन्ध पदों का दर्जा बढ़ाने, राष्ट्रीय अवकाश भत्ता दिये जाने, मुख्य नियंत्रकों के अतिरिक्त पदों की व्यवस्था करने, मुख्य नियंत्रकों को साप्ताहिक, अवकाश देने आदि से है ।

(ग) सरकार की नीति के अनुसार किसी भी माध्यम से प्राप्त कर्मचारियों के अभ्यावेदनों पर त्रिधिपूर्वक विचार किया जाता है और यथा-अपेक्षित कार्रवाई की जाती है । आज इंडिया ग्रुन कंट्रोलर एसोसिएसन, पूर्वोत्तर रेलवे के ज्ञान पर भी इसी नीति के अनुसार कार्रवाई की गई है ।

Yard Cadre

6115. SHRI DAYA RAM SHAKYA: Will the Minister of RAILWAYS be pleased to state:

- when the yard cadre was bifurcated from the Station Masters cadre;
- whether the bifurcation has been implemented in all the Zonal Railways; and
- if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Intermittent workers in Railways

6116. SHRI DAYARAM SHAKYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the labour tribunal 1969 recommended a standard duty of only

eight hours a day for essentially intermittent workers;

(b) whether the additional hours of two and four daily is to be added as an exemption of the following job analysis and determination on norms prescribed;

(c) how many essentially intermittent workers are there in Indian Railways rostered to work eight hours a day or forty-eight hours a week; and

(d) in the case of these essentially intermittent workers for whom no job analysis has been taken and no determination has been made within the conditions specified by the tribunal and the additional hours have not been reflected separately in rostered hours are they entitled to overtime allowances as per the H.O.E.R. beyond forty-eight hours in a week?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). No.

(c) Railway employees who are classified as Essentially Intermittent are generally employed on more than 8 hours of daily duty roster. Their weekly roster is generally of 60 hours except—

(i) those who are employed at way-side stations and who are provided with residential quarters within a radius of 5 Km. from their place of work are employed on the 72 hours weekly roster; and

(ii) Saloon attendants, gatemen of 'C' class level crossings and caretakers of rest houses reservoirs etc. whose duties are of an exceptionally light nature, are employed on 144 hours of duty roster in a two-weekly period. Also where such staff are required to attend to preparatory and complementary work before commencement and after completion of